

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-502**  
IB-195/ND/2024

**IN THE MATTER OF:**

Smriti Bhatia and Ors.

**.....Applicant**

**Vs.**

Bird Airport Hotel Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 29.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Sumesh Dhawan, Mr. Swapnil Gupta, Mr. Shaurya Shyam, Mr. Vaisnav Mendiratta, Advs.

For the Respondent : Mr. Karan Gupta, Mr. Vansha S. Suneja, Advs.

**ORDER**

Ld. Counsel on behalf of the Financial Creditor is present. Issue notice to the Respondents for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List the matter on **07.06.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**